

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1222/2014

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

RAM PAL & ANR.

Respondent(s)

Date : 29-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. K M Nataraj, A.S.G.
Ms. Sonia Mathur, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sachin Sharma, Adv.
Mr. Suvesh Kumar, Adv.
Mr. B.Krishna Prasad, AOR
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Sanjay Jain, AOR
Ms. Ruchika Bhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28th November, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER